

COURT NO. 15
THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA

To be Heard on Friday The 22nd day of August 2025(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (PANCHAYAT RAJ)</u>					
1	WP/17069/2025 IA 1/2025 Direction Petition	SIRIGIREDDY SIVA SHANKAR REDDY Vs THE STATE OF AP	VINOD KUMAR PEMMASANI	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	YSR KADAPA
2	WP/22091/2025 IA 1/2025 Direction Petition	GRANDHI VEMULA YELLA REDDY Vs THE STATE OF AP	ANNAMNEEDI BALAKRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KURNOOL
3	WP/22126/2025 IA 1/2025 Direction Petition	P VIJAYA BHASKAR REDDY Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KURNOOL
4	WP/22179/2025 IA 1/2025 Direction Petition	KATAKAM VEERESWARA RAO Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	EAST GODAVARI
5	WP/22288/2025 IA 1/2025 Suspension Petition	BYRI VIJAYALAKSHMI Vs THE STATE OF AP	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	KURNOOL
6	WP/22308/2025 IA 1/2025 Direction Petition	NAGENDRA Vs THE STATE OF ANDHRA PRADESH	S V RUTHVIK	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	KURNOOL
7	WP/22416/2025 IA 1/2025 Direction Petition	PALLA KRISHNA Vs THE STATE OF AP	RAMESH BABU TALLURI	GP FOR REVENUE GP FOR IRRI AND CAD	VISAKHAPATNAM
8	WP/22446/2025 IA 1/2025 Direction Petition	NAMBURI VENKATA HARI KRISHNAM RAJU Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE GP FOR HOME	KRISHNA
9	WP/22456/2025 IA 1/2025 Suspension Petition	I LAKSHMI CHANDRIKA Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
10	WP/22476/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	THORAM NAGESWARA RAO Vs THE STATE OF AP	MANGENA SREE RAMA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME	EAST GODAVARI
<u>FOR ADMISSION (CRP MATTERS)</u>					
11	CRP/2079/2025 IA 1/2025 Stay Petition	CHALLA VENU GOPAL REDDY Vs M/S SRI LINGA BHAIKAVI ASSOCIATERS	M SIVA JYOTHI		YSR KADAPA
12	CRP/2084/2025 IA 1/2025 Condone Delay in Rep IA 2/2025	PALEM GOUTHAM CHANDRAKANTH Vs SMT PALEM BINDU	S S BHATT		YSR KADAPA

	Stay Petition	LATHA		
13	CRP/2103/2025 IA 1/2025 Stay Petition	S. VENKATA SIVA REDDY Vs THOTA KALYAN RAM BABU	C PRAKASH REDDY	YSR KADAPA
14	CRP/2132/2025 IA 1/2025 Dispense with Petition IA 2/2025 Direction Petition	KANDUKURI MALLIKARJUNA Vs NIL	VMR LEGAL	YSR KADAPA
<u>FOR ADMISSION (SA MATTERS)</u>				
15	SA/589/2025 IA 1/2025 Condone Delay in Rep IA 2/2025 Suspension Petition	ALLE PRABHA NAGI REDDY Vs DUDEKULA AMEENA BEE	V V N NARASIMHAM	YSR KADAPA
16	SA/597/2025 IA 1/2025 Suspension Petition	POLU VARA LAKSHMI Vs POTHULA RAMA SUBBAMMA	M K RAJ KUMAR	PAPUDIPPU SASHIDAR REDDY ANANTAPUR

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To be Heard on Friday The 22nd day of August 2025(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR COMPLIANCE					
17	CC/1277/2024 IA 1/2024 Dispense with Petition IA 2/2024 Implead Petition	SRI SRI VIGNESWARA CONSTRUCTIONS Vs SRI. SHASHI BHUSHAN KUMARIAS	KAMBHAMPATI RAMESH BABU	S SIVA KUMARI SUSHMA YAGANTI NAGARAJU PULLAGURA	EAST GODAVARI
18	CC/1406/2024	M/S LAKSHMI DEEPAK CONSTRUCTIONS Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI NAGARAJU PULLAGURA R 2 NOTICE SERVED RR 5 AND 7 NOTICE SERVED	KURNOOL
19	CC/1464/2024 IA 1/2024 Dispense with Petition	MEDA SANDEEP KUMAR Vs MR.SHASHIBUSHAN KUMARIAS	T VENU GOPAL	S SIVA KUMARI NAGARAJU PULLAGURA	SPS NELLORE
20	CC/1534/2024 IA 1/2024 Direction Petition	M/S.PRASANTH ENGINEERING WORKS Vs SRI SHASHIBHUSHAN KUMARIAS	G RAMA GOPAL	S SIVA KUMARI SUSHMA YAGANTI NAGARAJU PULLAGURA K M KRISHNA REDDY RR 9 TO 11 NOTICE SERVED	EAST GODAVARI
21	CC/1595/2024	G HUSSAIN REDDY Vs SRI SHAMSHER SINGH RAWAT IAS	KARUPOLU NARASIMHA RAO	NAGARAJU PULLAGURA S SIVA KUMARI	KURNOOL
22	CC/1809/2024 IA 1/2024 Dispense with Petition	B PARAMESWARUDU Vs SRI SHASHI BHUSHAN KUMAR IAS	BATHALA RAMESH	S SIVA KUMARI SUSHMA YAGANTI NAGARAJU PULLAGURA RR 2 TO 4 NOTICE SERVED	KURNOOL
23	CC/1918/2024 IA 1/2024 Dispense with Petition	PSR CONSTRUCTIONS Vs SRI SHASHIBHUSHAN KUMAR IAS	VENKAT SAILENDRA G	S SIVA KUMARI NAGARAJU PULLAGURA RR 2,5 AND 6 NOTICE SERVED	SPS NELLORE
24	CC/2264/2024 IA 1/2024 Direction Petition IA 2/2025 Implead Petition	P SRINIVAS Vs SRI SHASHIBHUSHAN KUMAR	G SIMHADRI	S SIVA KUMARI NAGARAJU NAGURU K M KRISHNA REDDY R 10 NOTICE SENT RETURNED UNSERVED (TRANSFERRED) R 11 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED.	EAST GODAVARI
25	CC/2530/2024 IA 1/2025 Dispense with Petition IA 2/2025 Recall Petition	N RAMESH KUMAR Vs SRI SHASHI BHUSHAN KUMAR IAS	K N VIJAYA LAXMI	S SIVA KUMARI SUSHMA YAGANTI NAGARAJU PULLAGURA	SPS NELLORE
26	CC/2674/2024	M/S KMR CONSTRUCTIONS Vs SRI.SHASHIBHUSHAN KUMAR	SINGAMSETTY V.M. SANKAR	K M KRISHNA REDDY SUSHMA YAGANTI NAGARAJU PULLAGURA R 6 NOTICE SERVED.	PRAKASAM
27	CC/3031/2024 IA 1/2024 Dispense with Petition	M DEVA DHEERAJ REDDY Vs SRI G SAI PRASAD IAS	NAGA PRAVEEN VANKAYALAPATI	K M KRISHNA REDDY NAGARAJU PULLAGURA R 2 NOTICE SERVED	SPS NELLORE

28	CC/3032/2024 IA 1/2024 Dispense with Petition	M DEVA DHEERAJ REDDY Vs SRI G SAI PRASAD IAS	NAGA PRAVEEN VANKAYALAPATI	K M KRISHNA REDDY NAGARAJU PULLAGURA R 2 NOTICE SERVED	SPS NELLORE
29	CC/3277/2024	V SIVA SUNIL KUMAR REDDY Vs SASI BUSAN KUMAR IAS	RAHUL REDDY CHAGANTI	K M KRISHNA REDDY NAGARAJU NAGURU SOMA RAJU YELISETTI R 3 NOTICE SERVED	SPS NELLORE
30	CC/3454/2024	AD SPACE ADVERTISING PVT. LTD. Vs SMT. D. HARITHA I.A.S.	A CHANDRAIH NAIDU	SUBBA RAO KORRAPATI V MAHESWAR REDDY K M KRISHNA REDDY VINEETH APPASANI C V R RUDRA PRASAD	CHITTOOR
31	CC/4179/2024	UDAYAM CONSTRUCTIONS Vs SRI G SAI PRASAD IAS	ANNAMNEEDI BALAKRISHNA	SUSHMA YAGANTI NAGARAJU PULLAGURA SOMA RAJU YELISETTI RR 3 AND 5 NOTICE SERVED	KRISHNA
32	CC/4375/2024	UDAYAM CONSTRUCTIONS Vs SRI PIYUSH KUMAR	RAMESH BABU TALLURI	NAGARAJU PULLAGURA SOMA RAJU YELISETTI	KRISHNA
33	CC/536/2025	B VENKATA RAMI REDDY Vs B ERREAMMA	V R REDDY KOVVURI	A JAYANTHI T JANARDHAN REDDY	ANANTAPUR

FOR ORDERS OF COURT

34	CC/7852/2024/ (Filing No.)	J.GANESH Vs NEERABH KUMAR PRASAD	C SINDHU KUMARI	G V S KISHORE KUMAR KASA JAGANMOHAN REDDY R 3 NOTICE SENT RETURNED UNSERVED (LEFT).	VISAKHAPATNAM
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FOR ADMISSION

35	CC/1420/2024	CH SIVA REDDY Vs SASHI BHUSAN KUMARIAS	SIVAPRASAD REDDY VENATI	S SIVA KUMARI NAGARAJU PULLAGURA R 2 NOTICE SERVED R 6 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED. R 7 NOTICE SERVED	SPS NELLORE
36	CC/1463/2024 IA 1/2024 Dispense with Petition	KAPA RADHA KRISHNA Vs MR.SHASHIBUSHAN KUMARIAS	T VENU GOPAL	S SIVA KUMARI NAGARAJU PULLAGURA R 6 NOTICE SERVED RR 7 AND 8 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	SPS NELLORE
37	CC/3508/2024	RAMIREDDY VENKATA RAMA REDDY Vs SMT.M.JANAKI.I.A.S.	INAKOLLU VENKATESWARLU	NAGARAJU NAGURU K M KRISHNA REDDY R 5 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED	EAST GODAVARI
38	CC/3937/2024	SUVVADA JHANSI LAKSHMI BAI Vs SRI KONA SASIDHAR	DOMMETI MARY SONIA	RAMALINGESWARA RAO KOCHARLA KOTA	EAST GODAVARI
39	CC/65/2025	D MOHAN KUMAR Vs A KALAVATHI	C VAMSI KRISHNA	SR NOTICE SENT RETURNED UNSERVED (TRANSFERRED)	CHITTOOR

40	CC/461/2025 IA 1/2025 Dispense with Petition	N VENKANNA Vs SRI G SAI PRASAD IAS	ANNAMNEEDI BALAKRISHNA	T S RAYALU RR 2 AND 3 NOTICE SENT THROUGH THE DISTRICT JUDGE EAST GODAVARI AND RPAD ARE NOT YET RETURNED	EAST GODAVARI
41	CC/552/2025 IA 1/2025 Stay Petition	K MOHAN RAO Vs SRI V UMASHANKAR	S S BHATT	S S VARMA AND CO. RR 1 AND 2 NOTICE SENT RETURNED UNSERVED (HEARING DATE EXPIRED) R 3 NOTICE SERVED	CHITTOOR
42	CC/1223/2025	KOLTA VENKATA RAMA KRISHNA RAO. Vs MR. KISHORE KUMAR	N RAVI PRASAD	SR NOTICE SENT RETURNED UNSERVED(ABOLISHED)	WEST GODAVARI
43	CC/1334/2025	K.M. SHAKEEL SAFI Vs MOHAMMED ALI	V HIMABINDU	SHAIK KHAJA BASHA P V RAGHU RAM RR 2 AND 4 NOTICE SERVED	ANANTAPUR
44	CC/1386/2025 IA 1/2025 Condone Delay in Rep	SRI VISWABHARATHI AIDED UPPER PRIMARY SCHOOL Vs KONA SASHIDHAR IAS	N SIVA REDDY	RAMA CHANDRA RAO GURRAM	YSR KADAPA
45	CC/1513/2025	KARAMTOTH THIKKAMMA BAI Vs G. SUBDRAMMA	Y KOTESWARA RAO	SUSHMA YAGANTI V BABY RANI	KURNOOL
46	CC/2205/2025	UTHUKOTA CHITRA Vs SRI E KIRANMAI	T D PANI KUMAR		SPS NELLORE
47	CC/2234/2025	DEVARAKONDA RAMULU Vs K MOHAN KUMAR	V PREETI REDDY		ANANTAPUR
48	CC/2277/2025 IA 1/2025 Direction Petition	SHAIK JEELANI @ SAIDA Vs SHAIK SULEMAN	CORPUS JURIS LAW PANEL LLP		KRISHNA

FOR HEARING

49	CC/864/2023 IA 1/2023 Direction Petition IA 1/2025 Implead Petition WP/35940/2022	PANDULA GOWREESWARI Vs KANTILAL DANDEI.A.S	G SIMHADRI	K AMRITH RAJ RAMALINGESWARA RAO KOCHARLA KOTA NOOKA JAGANNADHAM (NOTE)	VIZIANAGARAM
50	WP/35940/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition IA 1/2024 Leave Petition IA 2/2024 Vacate Stay Petition	PANDULA GOWREESWARI Vs THE STATE OF AP	G SIMHADRI	GP FOR SERVICES II NOOKA JAGANNADHAM RAVI KUMAR PONAKAMPALLI	VIZIANAGARAM
51	CC/3324/2023 WP/5345/2023	A SATYANARAYANA Vs THE STATE OF AP	K RAMA KOTESWARA RAO	G V S KISHORE KUMAR M K RAJ KUMAR J SUMATHI K AMRITH RAJ (NOTE)	GUNTUR
52	WP/5345/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	A SATYANARAYANA Vs THE STATE OF AP	K RAMA KOTESWARA RAO	GP FOR SERVICES I GP FOR SERVICES II (AP) GP FOR SERVICES II	GUNTUR

53	CC/5181/2023 WP/3369/2023	P RAVICHANDRA RAJU Vs A KALYANI	SANTHAPUR SATYANARAYANA RAO	V K NAIDU (HCJ NOTE)	ANANTAPUR
54	WP/3369/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	P RAVICHANDRA RAJU Vs THE DISTRICT EMPLOYMENT OFFICER	SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES III K NARSI REDDY GP FOR SERVICES III (AP) GP FOR SERVICES I GP FOR SERVICES II	ANANTAPUR
55	CC/47/2024	M CHAKRAPANI Vs SRI S SHANMOHAN IAS	V VINOD K REDDY	T S RAYALU PAPUDIPPU SASHIDAR REDDY J UGRANARASIMHA (SC FOR APIIC)	CHITTOOR
56	CC/2058/2024 IA 1/2024 Dispense with Petition	KANDIMALLA SRINIVASA RAO Vs SRI SASIBHUSHAN KUMAR.	CHILUKURI NARENDRA BABU	S SIVA KUMARI NAGARAJU PULLAGURA MALLIPUDI DHANA RAJU SC for APIDC Ltd. ORDER DATED 01/05/25 RR 1,2,4 TO 8 NOTICE SERVED	GUNTUR
57	CC/3654/2024 IA 1/2024 Dispense with Petition CC/3655/2024 CC/3656/2024	KAJA YAGNANARAYANA COMPANY Vs SIDDHARTH JAIN	R V KOTESWARA PRASAD	VENKATA SAI KRISHNA PONNURU P HEMACHANDRA SOMA RAJU YELISETTI BH RAMA KRISHNA NAIK S PRANATHI R 7 NOTICE SERVED	KRISHNA
58	CC/3655/2024 IA 1/2024 Dispense with Petition	ADILAKSHMI VEGITABLE COMPANY Vs SIDDHARTH JAIN	R V KOTESWARA PRASAD	VENKATA SAI KRISHNA PONNURU P HEMACHANDRA SOMA RAJU YELISETTI BH RAMA KRISHNA NAIK S PRANATHI	KRISHNA
59	CC/3656/2024 IA 1/2024 Dispense with Petition IA 2/2025 Miscellaneous Petition	MADDALI TRADERS Vs SIDDHARTH JAIN	R V KOTESWARA PRASAD	VENKATA SAI KRISHNA PONNURU P HEMACHANDRA SOMA RAJU YELISETTI BH RAMA KRISHNA NAIK	KRISHNA
60	CC/3780/2024	SRI KOVIRI MARK Vs PEEYUSH KUMAR	KRISHNA RAO M	NAGARAJU PULLAGURA BH RAMA KRISHNA NAIK	SRIKAKULAM
61	CC/3848/2024	JUVVALA DORABABU Vs SMT M JANAIA IAS	INAKOLLU VENKATESWARLU	NAGARAJU PULLAGURA KALYAN CHAKRAVARTHY R SUSHMA YAGANTI SOMA RAJU YELISETTI	EAST GODAVARI
62	CC/4091/2024	T SUNITHA Vs SRI BUDHI RAJSEKHAR IAS	Y MAHA LAKSHMI	RAMALINGESWARA RAO KOCHARLA KOTA	YSR KADAPA
63	CC/4363/2024	MORE VINOD Vs AJAY JAIN IAS	D V SASIDHAR	KALYAN CHAKRAVARTHY R NAGARAJU PULLAGURA RR 5 TO 7 NOTICE SERVED R 9 NOTICE SENT RETURNED UNSERVED (ABSENT)	KRISHNA
64	CC/4592/2024	M/S BACK BONE PROJECTS LTD Vs SRI G SAI PRASAD	M SIVA KUMAR	RAMALINGESWARA RAO KOCHARLA KOTA T LAKSHMI PADMAJA	ANANTAPUR

SPECIALLY IDENTIFIED CASES

65	WP/3538/2019 IA 1/2019 Direction Petition IA 2/2019 Vacate Stay Petition	C VEERAAJU Vs THE STATE OF AP	G R SUDHAKAR	GP FOR PANCHAYAT RAJ RURAL DEV (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE K.V.S.S.PRABHAKARA RAO	EAST GODAVARI
66	WP/3871/2019 IA 1/2019 Direction Petition IA 1/2024 Leave Petition IA 1/2025 Amendment Petition IA 2/2025 Appointment of Commissioner	S VENKATARAMANA Vs THE STATE OF AP	S S BHATT GP FOR GENERAL ADMINISTRATION	GP FOR PANCHAYAT RAJ RURAL DEV (AP) G SESHADRI(SC FOR MPP ZPP) GP FOR HOME GP FOR REVENUE SURESH KUMAR REDDY KALAVA	CHITTOOR
67	WP/6801/2019 IA 1/2019 Direction Petition	YAKA SRINU Vs THE STATE OF ANDHRA PRADESH	T V SRI DEVI	K K DURGA PRASAD GP FOR PANCHAYAT RAJ RURAL DEV	VISAKHAPATNAM
68	WP/17035/2019 IA 1/2019 Direction Petition	G KRISHNAPPA Vs STATE OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR PANCHAYAT RAJ RURAL DEV (AP) ADDL ADVOCATE GENERAL V VINOD K REDDY (SC FOR ZP MPDO GP) GP FOR REVENUE	CHITTOOR
69	WP/18489/2019 IA 1/2019 Direction Petition	SHIVUDU RAMBABU Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE	EAST GODAVARI
70	WP/18998/2019 IA 1/2019 Direction Petition	I.BALA RAMA KRISHNA Vs THE CHIEF SECRETARY	TURAGA SAI SURYA	GP FOR GENERAL ADMINISTRATION (AP) GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
71	WP/21092/2019 IA 1/2019 Direction Petition	KOTTAKOTA DHANALAKSHMI Vs STATE OF ANDHRA PRADESH	P RAJKUMAR	GP FOR PANCHAYAT RAJ RURAL DEV (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	SRIKAKULAM
72	WP/2506/2020 IA 1/2020 Direction Petition IA 2/2020 Suspension Petition IA 1/2024 Leave Petition WP/2070/2020 WP/2508/2020 WP/6895/2020	PASI RAMA RAO Vs STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR PANCHAYAT RAJ RURAL DEV (AP) K.MADHAVA REDDY (SC FOR GVMC) GP MUNICIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM
73	WP/2070/2020 IA 1/2020 Direction Petition IA 2/2020 Suspension Petition	NARU YELLAJI Vs STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR MUNICIPAL ADMN URBAN DEV S LAKSHMINARAYANA REDDY(SC FOR GVMC)	VISAKHAPATNAM
74	WP/2508/2020 IA 1/2020 Direction Petition IA 2/2020 Suspension Petition IA 1/2024 Leave Petition	GAJJI RAJU Vs STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR PANCHAYAT RAJ RURAL DEV (AP) S LAKSHMINARAYANA REDDY(SC FOR GVMC) GP MUNICIPAL ADMN AND URBAN DEV AP	VISAKHAPATNAM

75	WP/6895/2020 IA 1/2020 Direction Petition IA 2/2020 Suspension Petition IA 3/2020 Direction Petition	PASI RAMBABU Vs . STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR MUNICIPAL ADMN URBAN DEV	VISAKHAPATNAM
76	WP/2936/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition	VULLI RAMBABU Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV (AP) V VINOD K REDDY (SC FOR ZP MPDO GP)	SPS NELLORE
77	WP/2963/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition IA 3/2020 Stay Petition	VADACHARLA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	B MAYUR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV (AP) KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN) R2 UNSERVED,	GUNTUR
78	WP/3143/2020 IA 1/2020 Stay Petition IA 2/2020 Suspension Petition IA 3/2020 Suspension Petition IA 1/2024 Leave Petition	GV LAXMI Vs THE STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR MUNICIPAL ADMN URBAN DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE	WEST GODAVARI
79	WP/3229/2020 IA 1/2020 Stay Petition WP/4886/2020	BANDLAMUDI CHIMPIRAIAH Vs THE CHIEF ELECTORAL OFFICER	GHANTA SRIDHAR	GP FOR PANCHAYAT RAJ RURAL DEV (AP) I KOTI REDDY	GUNTUR
80	WP/4886/2020 IA 1/2020 Stay Petition IA 2/2020 Receive Docs Petition	BANDLAMUDI CHIMPIRAIAH Vs THE CHIEF ELECTORAL OFFICER	GHANTA SRIDHAR	GP FOR REVENUE (AP)	GUNTUR
81	WP/3387/2020 IA 1/2020 Suspension Petition IA 1/2024 Leave Petition	KARRI NOOKA RAJU Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	GP FOR PANCHAYAT RAJ RURAL DEV (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE	VIZIANAGARAM
82	WP/3400/2020 IA 1/2020 Stay Petition	NARU VENKATESWARA REDDY Vs THE STATE OF AP	M CHALAPATI RAO	GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR REVENUE	PRAKASAM
83	WP/3689/2020 IA 1/2020 Direction Petition	NADIGATLA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	RAM BABU DEVAVARAPU	GP FOR PANCHAYAT RAJ RURAL DEV (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR ROADS BUILDINGS GP FOR REVENUE	EAST GODAVARI
84	WP/3780/2020	BHUMIREDDY CHANDRA OBULA REDDY Vs THE SECRETARY	V NITESH	GP FOR PANCHAYAT RAJ RURAL DEV (AP)	YSR KADAPA
85	WP/3823/2020 IA 1/2020 Suspension Petition IA 1/2021 Vacate Stay Petition	LAKKALA HEMANTHA NAIDU Vs THE STATE OF ANDHRA PRADESH	CH VENKAT RAMAN	GP FOR PANCHAYAT RAJ RURAL DEV (AP) V VINOD K REDDY (SC FOR ZP MPDO GP) R2 UNSERVED,	CHITTOOR
86	WP/14992/2021 IA 1/2021 Direction Petition	GUDURU SAMBASIVA RAO Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR PANCHAYAT RAJ RURAL DEV P HEMACHANDRA KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	KRISHNA

87	WP/16880/2022 IA 1/2022 Suspension Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition	P VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR PANCHAYAT RAJ RURAL DEV P HEMACHANDRA GP FOR REVENUE	CHITTOOR
88	WP/6139/2023 IA 1/2023 Direction Petition	CHILUKURI SRINIVASU Vs THE STATE OF ANDHRA PRADESH	RAMA MURTY P V S A	GP FOR PANCHAYAT RAJ RURAL DEV P HEMACHANDRA N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) PECHATHY RANGA RAO O UDAYA KUMAR (CENTRAL GOVT COUNSEL)	WEST GODAVARI

ADMISSION (PANCHAYAT RAJ)

89	WP/5777/2024 IA 1/2024 Miscellaneous Petition	BUDIGI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	PETA GNANA TEJA	GP FOR PANCHAYAT RAJ RURAL DEV KAMBHAMPATI RAMESH BABU N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA
90	WP/6563/2024 IA 1/2024 Direction Petition	BLOSSOM INFRA VENTURES INDIA PVT LTD Vs THE STATE OF ANDHRA PRADESH	RAMESH N	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR AGRICULTURE	YSR KADAPA
91	WP/18792/2024 IA 1/2024 Direction Petition	SOMA RAJESWARI Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR PANCHAYAT RAJ RURAL DEV P N MURTHY	WEST GODAVARI
92	WP/25164/2024 IA 1/2024 Direction Petition IA 1/2025 Implead Petition	K DURGA MALLESWARA RAO Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	KRISHNA
93	WP/26089/2024 IA 1/2024 Direction Petition	SRI DHARMA SHASTA CONTRACTORS Vs THE STATE OF AP	BATHALA RAMESH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MINES AND GEOLOGY GP FOR FINANCE PLANNING	KURNOOL
94	WP/26136/2024 IA 1/2024 Direction Petition	SRI DHARMA SHASTA CONTRACTORS Vs THE STATE OF AP	BATHALA RAMESH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MINES AND GEOLOGY GP FOR FINANCE PLANNING	KURNOOL
95	WP/26295/2024 IA 1/2024 Direction Petition	SRI DHARMA SHASTA CONTRACTORS Vs THE STATE OF AP	BATHALA RAMESH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MINES AND GEOLOGY GP FOR FINANCE PLANNING	KURNOOL
96	WP/26323/2024 IA 1/2024 Direction Petition	SRI DHARMA SHASTA CONTRACTORS Vs THE STATE OF AP	BATHALA RAMESH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MINES AND GEOLOGY GP FOR FINANCE PLANNING	KURNOOL

97	WP/26348/2024 IA 1/2024 Direction Petition	SRI DHARMA SHASTA CONTRACTORS Vs THE STATE OF AP	BATHALA RAMESH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MINES AND GEOLOGY Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE GP FOR FINANCE PLANNING	KURNOOL
98	WP/26349/2024 IA 1/2024 Direction Petition	SRI DHARMA SHASTA CONTRACTORS Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MINES AND GEOLOGY Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE GP FOR FINANCE PLANNING	KURNOOL
99	WP/29462/2024 IA 1/2024 Direction Petition	TIRUNADHA VENKATESWARA RAO Vs THE STATE OF AP	DASARI S V V S V PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	WEST GODAVARI
100	WP/29992/2024 IA 1/2024 Direction Petition	SRI VENKATESWARA BORE WELLS Vs THE STATE OF ANDHRA PRADESH	B JAYA PRABHAKARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	SRIKAKULAM
101	WP/722/2025 IA 1/2025 Direction Petition	H RANA PRATAP Vs THE STATE OF ANDHRA PRADESH	T B L MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	ANANTAPUR
102	WP/1048/2025 IA 1/2025 Stay Petition IA 2/2025 Implead Petition	BALABHADRA THARA KUMAR Vs THE STATE OF AP	SURYAM GANNAVARAPU	GP FOR MUNICIPAL ADMN URBAN DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME N CHANDRA SEKHAR REDDY	ANANTAPUR
103	WP/2880/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	KASA KOTI SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	KUNUKU RAJA SEKHAR	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR ENDOWMENTS GP FOR HOME GP FOR REVENUE CH SRINIVAS	WEST GODAVARI
104	WP/3056/2025 IA 1/2025 Suspension Petition	TALASILA CHOLA BHUPATHI Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA RAO	GP FOR REVENUE Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FISHERIES	VIZIANAGARAM
105	WP/3883/2025 IA 1/2025 Suspension Petition WP/1317/2025	BODDETI AMMAJI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR PANCHAYAT RAJ RURAL DEV	VISAKHAPATNAM

106	WP/1317/2025 IA 1/2025 Suspension Petition	BODDETI AMMAJI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra	VISAKHAPATNAM
107	WP/3896/2025 IA 1/2025 Suspension Petition	GUJJALA ADI REDDY Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	GP FOR PANCHAYAT RAJ RURAL DEV V MAHESWAR REDDY Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats VIRUPAKSHA DATTATREYA GOUDA (STANDING COUNSEL FOR LOKAYUKTA) N CHANDRA SEKHAR REDDY	ANANTAPUR
108	WP/7872/2025 IA 1/2025 Suspension Petition	D SANTHAMMA Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	PRAKASAM
109	WP/12289/2025 IA 1/2025 Direction Petition	PUJARI RANGA SWAMY Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	KURNOOL
110	WP/12433/2025 IA 1/2025 Suspension Petition	M. PATTABHI ACHARI Vs THE STATE OF ANDHRA PRADESH	PASAPALA SUDHAKAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	CHITTOOR
111	WP/14155/2025 IA 1/2025 Suspension Petition	VENNELA APPA RAO Vs THE STATE OF AP	KONA N.D.V.RAMANA RAO	GP FOR PANCHAYAT RAJ RURAL DEV	VISAKHAPATNAM
112	WP/14694/2025 IA 1/2025 Direction Petition WP/18378/2020 WP/24369/2020	K KRISHNA REDDY Vs THE STATE OF AP	PASAPALA SUDHAKAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	CHITTOOR
113	WP/18378/2020 IA 1/2020 Direction Petition	C.ANANDHAIH Vs THE SATATE OF ANDHRA PRADESH	P JAGADISH CHANDRA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV V VINOD K REDDY (SC FOR ZP MPDO GP)	CHITTOOR
114	WP/24369/2020 IA 1/2020 Direction Petition IA 1/2021 Vacate Stay Petition IA 2/2021 Vacate Stay Petition IA 3/2021 Vacate Stay Petition	K.SHANMUGAM Vs THE DISTRICT COLLECTOR	P JAGADISH CHANDRA PRASAD	GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV V VINOD K REDDY (SC FOR ZP MPDO GP) GP FOR ENDOWMENTS	CHITTOOR
115	WP/14750/2025 IA 1/2025 Direction Petition	SAYYAPARAJU VENKATA TIRUPATHI VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	PECHATHY RANGA RAO	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI

116	WP/14984/2025 IA 1/2025 Direction Petition	VALLEM SOBHANA BABU Vs THE STATE OF AP	PONNAM RAVINDRA BABU	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats NAGENDRA BABU PARAGATI	GUNTUR
117	WP/15149/2025 IA 1/2025 Direction Petition	BALLA NARESH BABU Vs THE STATE OF AP	BOKKA SATYANARAYANA KAMLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME GP FOR REVENUE LEO LAW ASSOCIATES LLP	WEST GODAVARI
118	WP/16059/2025 IA 1/2025 Suspension Petition	MEKA APPAYAMMA Vs THE STATE OF ANDHRA PRADESH	C VENKAI AH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	WEST GODAVARI
119	WP/16111/2025 IA 1/2025 Direction Petition	MALLELA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	NUVVULA RAM BABU	GP FOR PANCHAYAT RAJ RURAL DEV K NARSI REDDY Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	PRAKASAM
120	WP/16492/2025 IA 1/2025 Direction Petition	GOLLA SUBHAKARA REDDI Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR HOUSING KALYAN CHAKRAVARTHY R GP FOR FINANCE PLANNING GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
121	WP/16493/2025 IA 1/2025 Direction Petition	REDDY YERUKUNAIDU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV T M K CHAITANYA GP FOR REVENUE R2 R3 R4 R5 R6 R7 R8 R9 UNSERVED,	VISAKHAPATNAM
122	WP/16552/2025 IA 1/2025 Direction Petition	AVULA NARAYANAMMA Vs THE STATE OF ANDHRA PRADESH	R YELLA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	PRAKASAM
123	WP/17068/2025 IA 1/2025 Direction Petition	KOTTHAMADDHI VENKATA SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR PEMMASANI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
124	WP/17890/2025 IA 1/2025 Direction Petition	UGGU KRISHNAMURTHI Vs THE STATE OF ANDHRA PRADESH	DHARANI KUMAR B	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	YSR KADAPA
125	WP/18539/2025 IA 1/2025 Suspension Petition	PODILAPU BUJJI Vs THE STATE OF AP	MAHESWARI ARIKA	GP FOR REVENUE TOTA TEJESWARA RAO GP FOR PANCHAYAT RAJ RURAL DEV	SRIKAKULAM
126	WP/18552/2025 IA 1/2025 Direction Petition	KURUVA PARVATHAMMA Vs THE STATE OF ANDHRA PRADESH	B R S KALYAN REDDY	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	KURNOOL

127	WP/18815/2025 IA 1/2025 Direction Petition	ATLURI VARALAXMI Vs STATE OF ANDHRA PRADESH	SRINIVAS AMBATI	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR
128	WP/19293/2025 IA 1/2025 Direction Petition	NALLI KANTHAMMA Vs THE STATE OF ANDHRA PRADESH	M RAJAVARA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
129	WP/19894/2025 IA 1/2025 Direction Petition	LINGALA RAMMOHAN RAO Vs THE STATE OF AP	V V N NARAYANA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	WEST GODAVARI
130	WP/20005/2025 IA 1/2025 Direction Petition	YELURI SUBBA RAO Vs THE STATE OF AP	MADHAVA RAO NALLURI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	PRAKASAM
131	WP/20043/2025 IA 1/2025 Direction Petition	VEMULA LINGAIAH Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR FINANCE PLANNING	GUNTUR
132	WP/20065/2025 IA 1/2025 Direction Petition	SR INFRA PROJECTS Vs THE STATE OF AP	K VENUGOPAL REDDY	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR PANCHAYAT RAJ RURAL DEV T BALAJI(SC FOR EPFO)	ANANTAPUR
133	WP/20083/2025 IA 1/2025 Direction Petition	GANTEDA SRI RAMULU NAIDU Vs THE STATE OF AP	BONU RAMA SHANKAR RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	VIZIANAGARAM
134	WP/20084/2025 IA 1/2025 Direction Petition	B BALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	EAST GODAVARI
135	WP/21330/2025 IA 1/2025 Direction Petition	PITHANI VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	K.S.G. PADMAVATHI	GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
136	WP/21769/2025 IA 1/2025 Direction Petition IA 2/2025 Implead Petition	ATLURI ANASUYA Vs THE STATE OF AP	SIVA RAMA KRISHNA KOLLURU	GP FOR PANCHAYAT RAJ RURAL DEV	KRISHNA
137	WP/21834/2025 IA 1/2025 Direction Petition	KODIMERLA VENKATESWARLU Vs THE STATE OF AP	C SUBODH	GP FOR IRRI AND CAD GP FOR REVENUE	SPS NELLORE

ADMISSION (SERVICE MATTERS)

138	WP(AT)/618/2021 IA 1/2023 Leave Petition	M VENKATA NAGARAJU Vs STATE OF ANDHRA PRADESH	SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES II	GUNTUR
139	WP(AT)/1134/2021	SMT V RAMALINGAMMA Vs THE SECRETARY TO GOVERNMENT	B S VENKATA RAMESH	GP FOR SERVICES III	ANANTAPUR

140	WP(AT)/1214/2021	S NAGESWAR RAO Vs THE SUPERINTENDENT ENGINEER	M PITCHAI AH	GP FOR SERVICES I GP FOR SERVICES III	WEST GODAVARI
141	WP(AT)/1328/2021	D VENKAPPAIAH Vs THE STATE OF ANDHRA PRADESH	SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES I	KRISHNA
142	WP(AT)/1879/2021	S KISHORE KUMAR Vs THE STATE OF ANHDRA PRADESH	G VENKATA KRISHNAIAH		GUNTUR
143	WP(AT)/1901/2021	N V SURYA RAO Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	KRISHNA
144	WP(AT)/2076/2021	V. NAGA RAJU Vs THE SUPERINTENDING ENGINEER SRBC CIRCLE NO.1	SANTHAPUR SATYANARAYANA RAO	GP FOR SERVICES I GP FOR SERVICES III	KURNOOL
145	WP(AT)/21/2022 IA 1/2022 Condone Delay Petition IA 2/2022 Miscellaneous Petition IA 2/2025 Modification IA 3/2025 Modification	G.SUDHAKARA RAJU Vs THE STATE OF ANDHRA PRADESH	KIRTHI TEJA KONDAVEETI ADAPA RAMYA SAHITHI NAIDU	GP FOR SERVICES II C SRINIVASA BABA M KESAVA RAO R3 RETURNED UNSERVED ON 10-03-2022	GUNTUR
146	WP(AT)/321/2022 IA 1/2025 Leave Petition	KOMMAVANI JYOTHSNA Vs THE DISTRICT EDUCATIONAL OFFICER	KAVITHA GOTTIPATI	GP FOR SERVICES III GP FOR SERVICES I G SRINIVASULU REDDY G SRINIVASULA REDDY (SC FOR ZPP MPP AND GP SERVICES)	VISAKHAPATNAM
147	WP(AT)/513/2022 IA 1/2025 Leave Petition	PATAN HYDER KHAN Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR SERVICES III	YSR KADAPA

FOR ADMISSION (CRP MATTERS)

148	CRP/424/2025 IA 1/2025 Stay Petition	K ASHOK KUMAR REDDY Vs SMT BATHALA GANGAMMA	RAJENDRA C		YSR KADAPA
149	CRP/1797/2025	GANTEM JAGADEESH KUMAR Vs PANYAM NEELAVATHI @ NELAMMA	P NAGENDRA REDDY	R1 R2 R3 UNSERVED,rr 1 to 3 - served as per memo filed vide usr n o.83573/25	YSR KADAPA

FOR ORDERS

150	WP/9172/2024 IA 1/2024 Direction Petition	G ERRAMMA Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats D KODANDARAMI REDDY GP FOR REVENUE	ANANTAPUR
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INTERLOCUTORY

151	WP/25523/2020 IA 1/2020 Direction Petition	M JANAKI RAMAIAH Vs STATE OF AP	NAGAM CHANDRASEKHAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra E V V S RAVI KUMAR (NOTE CASE)	EAST GODAVARI
152	WP/394/2025 IA 1/2025 Direction Petition	YERRAMSETTY VENKATESWARI Vs THE STATE OF AP	PRATHIWADA VARUN KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV M SRI ATCHYUT GP FOR REVENUE	EAST GODAVARI
153	WP/27651/2021 IA 1/2021 Direction Petition IA 1/2024 Direction Petition	RAMARATH RAMAKRISHNA NAIK Vs THE STATE OF ANDHRA PRADESH	P PADMAVATHI	GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT DEPUTY SOLICITOR GENERAL OF INDIA	KURNOOL
154	WP/4766/2022 IA 1/2022 Direction Petition IA 1/2025 Direction Petition	G. SURESH BABU Vs THE STATE GOVERNMENT OF ANDHRA PRADESH	PANGA SIVANARAYANA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR LAND ACQUISITION V VINOD K REDDY (SC FOR ZP MPDO GP) GP FOR REVENUE R2 UNSERVED,R3 UNSERVED ON 27-04-2022	ANANTAPUR
155	WP/14055/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	KOPISETTY DURGA PRASAD Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR PANCHAYAT RAJ RURAL DEV KOTI REDDY IDAMAKANTI N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	EAST GODAVARI
156	WP/14684/2023 IA 1/2023-Direction Petition IA 2/2023-Vacate Stay Petition	THE SNEHAMITRA AUTO OWNERS AND UNION ASSOCIATION Vs THE STATE OF AP	P NARAHARI BABU	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra VARA LAKSHMI CHEKURI R2 UNSERVED,	WEST GODAVARI

(AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)